

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 81 of 2011 & I.A. No. 12 of 2012

Dated: 27th March, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Allain Duhangan Hydro Power Ltd. Appellant (s)

Versus

Everest Power Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Nitin Kala
Mr. Apoorva Misra

Counsel for the Respondent (s) : Mr. Ankur Gupta for R-1
Er. Sanjay Dewan representing R-6 & 8
Mr. Pawan Upadhyay along with Ms.
Jyoti Prasad for R-5.
Mr. D.P. Sharda for R-8

ORDER

Heard the learned counsel for the appellant.

Post the matter for further hearing on 2nd April, 2012.

**(Justice P.S. Datta)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**